

Form B

FILING OF GENERAL INSURANCE PRODUCT	
Filing Under	File and Use
Name of insurer	Use and File <input checked="" type="checkbox"/>
Date of filing	IFFCO-TOKIO General Insurance Co. Ltd.
Name of Product	9 Aug 2016
Product Classification Retail / Commercial	Pradhan Mantri Fasal Bima Yojana (PMFBY)
	Commercial

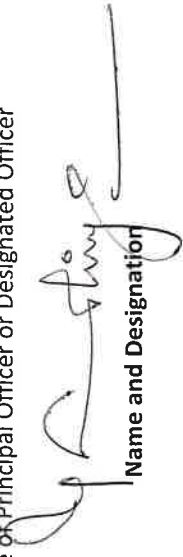
Certificate by Principal Officer or Designated Officer

This is to confirm that:

1. The rates, terms and conditions of the above mentioned product filed with this certificate have been determined in compliance with the IRDA Act, 1999, Insurance Act, 1938 and the Regulations and guidelines issued there under, including the Guidelines on "Product Filing Procedures for General Insurance Products".
2. The Prospectus, sales literature, policy and endorsement documents, and the rates, terms and conditions of the product have been prepared on technically sound basis and on terms that are fair between the insurer and the client and are set out in language that is clear and unambiguous.
3. These documents are also fully in compliance with the underwriting and rating policy approved by the Board of Directors of the insurer.
4. The Statements made in the filing Form A are true and correct.
5. The requirements of the Guidelines on Product Filing Procedures have been fully complied with in respect of this product.

Date: 03.08.2016

Signature of Principal Officer or Designated Officer



Name and Designation